



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/760/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Susmita Phukan Khaund
District & Sessions judge,
Lakhimpur.

Dated Guwahati the 7th February, 2020.

Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. DJL/970/2020, dtd. 05.02.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 07.02.2020 along with station leave permission from the evening of 06.02.2020 till the morning of 10.02.2020, has been granted/rejected. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/761 /A, dated 7.2.2020.

Copy to:

1. The Systems Analyst, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

Rohar